

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1790
ANSWERED ON:30.11.2009
LAND ACQUISITION FOR SEZs
Panda Shri Prabodh

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the land acquired for setting up of various Special Economic Zones (SEZs) in the country during the last three years, State-wise and year-wise;
- (b) the number of SEZs set up during this period;
- (c) the number of farmers and agricultural labourers ousted due to the acquisition of land;
- (d) whether any programme has been undertaken to rehabilitate those ousted;
- (e) if so, the details thereof; and
- (f) the total number of persons that were benefited from the rehabilitation programme?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) and (b): A total of 346 SEZs have been notified involving land area of 41090.32 hectares. A statement containing state-wise distribution of notified SEZs alongwith the total land area involved is placed at Annexure.

(c) to (f): Land is a State subject. Land for SEZs is procured as per the policy and procedures of the respective State Governments. As per the current policy, the Board of Approval does not approve any SEZs, where the State Governments have carried out or propose to carry out compulsory acquisition of land for such SEZs after 5th April, 2007. Relief and rehabilitation package for any affected person varies from State to State depending upon the provisions of the State policies.